

ITEM NO.17

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).162/2023

VISHAL TIWARI

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(WITH IA No. 99947/2023 - APPLICATION FOR PERMISSION, IA No. 160565/2023 - EXTENSION OF TIME, IA No. 186566/2023 - INTERVENTION APPLICATION, IA No. 34963/2023 - INTERVENTION/IMPLEADMENT, IA No. 128820/2023 - INTERVENTION/IMPLEADMENT, IA No. 34966/2023 - PERMISSION TO APPEAR AND ARGUE IN PERSON, IA No. 29034/2023 - PERMISSION TO APPEAR AND ARGUE IN PERSON, IA No. 131346/2023 - PERMISSION TO FILE APPLICATION FOR DIRECTION)

WITH

W.P.(CrI.) No. 39/2023 (PIL-W)

(WITH IA No. 27546/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 27092/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 24930/2023 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

W.P.(CrI.) No. 57/2023 (PIL-W)

(WITH IA No. 173678/2023 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 201/2023 (PIL-W)

(WITH IA No. 190846/2023 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 24-11-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE J.B. PARDIWALA  
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr Vishal Tiwari, in-person

Mr. Manohar Lal Sharma, in-person

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Ms. Kajal Giri, Adv.

Mr. Varun Thakur, Adv.  
 Mr. Deepak Goel, Adv.  
 Mrs. Tanuj Bagga Sharma, Adv.  
 Dr. M.K Ravi, Adv.  
 Ms. Alka Goyal, Adv.  
 Dr. Praveen Hans, Adv.  
 For M/S. Varun Thakur & Associates

For Respondent(s) Mr. Tushar Mehta, Solicitor General  
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 Mr. Shreyash Kumar, Adv.  
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 Ms. Nisha Sharma, Adv.  
 Mr. Rohan Srivastava, Adv.

Ms. Ekta Choudhary, AOR  
 Mr. Divyank Dutt Dwivedi, Adv.

**Ms. Aditi Sharma, Adv.**

**Mr. Sanjay Kapur, AOR  
Mr. Devesh Dubey, Adv.  
Mr. Arjun Bhatia, Adv.**

**Applicant-in-person**

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 Arguments concluded.
- 2 Judgment reserved.

**(GULSHAN KUMAR ARORA)  
AR-CUM-PS**

**(SAROJ KUMARI GAUR)  
ASSISTANT REGISTRAR**